NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 26.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 227/16	TP 85/17	Hearing	433	Hightek Ecowood Vs Fortuna Projects(India) Pvt. Ltd., & Another.

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

Counsel for petitioner is present. He is directed to comply the objections raised by the Hon'ble High Court of Karnataka and further he is also directed to comply the relevant provisions and rules framed under the I&B Code which are applicable to the facts of this case.

List it on 07.06.2017.

MEMBER (J)

MEMBER (T)